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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/17, IA 18/17, 19/17 & 20/17.		For Orders on IA	59	Himayat Alikhan & Others Vs Associate Décor Ltd., & 24 Others.
IA 26, 27 & 29/17 in CP 10/16				

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **SHREYAS.A**
9036118414
FOR VGB ASSOCIATES

RESPONDENT
NO. 22

Shreyas

2. **Shrishail**
navalgund
Shrishail

R 1

Shrishail

3. **Bhavya Mohan**
Rhea Maltrud
A2B & Partners
9902075657.
Aditya Maltrud with

R 2 - ~~21~~ 21

Bhavya
Aditya Maltrud

4. **Mudit Mundkur**
For Jhira & Jhira

Petitioner

Mudit Mundkur

P.T.O

Counsel for petitioner is present. Counsels for respondents are present. Counsel for R-22 requested time to file objections to the main petition. List it on 11.10.2017.

All I.As to be listed on the same day. Counsel for petitioner reported that the I.As to be taken up for hearing before the main petition is taken up. Therefore, all I.As are listed on 11.10.2017.



MEMBER (J)



MEMBER (T)